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In the Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 2270/89

Date of decision: 04.12.1992.

Shri Surendra Kumar

...Petitioner

Versus

The Medical Superintendent,

Dr. Ram Manohar Lohia,

Hospital, New Delhi & Others ...Respondents

Coram: -

The Hon'ble Mr. Justice V.S. Malimath, Chairman

The Hon'ble Mr. I.K. Rasgotra, Member (A)

For the petitioner

Shri Sant Lal, Counsel.

For the respondents

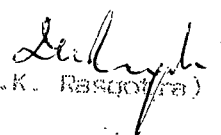
None

Judgement (Oral)

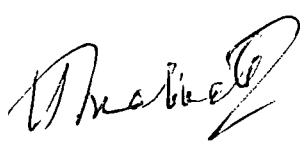
(Hon'ble Mr. Justice V.S. Malimath, Chairman)

Shri Sant Lal, learned counsel for the petitioner submits that in view of the subsequent events it has become unnecessary for him to pursue this petition. It is accordingly dismissed, as not pressed.

No costs.


(I.K. Rasgotra)

Member (A)



(V.S. Malimath)

Chairman

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